

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
LOK SABHA
UNSTARRED QUESTION NO. 3395
TO BE ANSWERED ON MONDAY, AUGUST 9, 2021/ 18 SRAVANA, 1943 (SAKA)
“ITC FRAUDS OF GST”**

3395. SHRI GNANATHIRAVIAM S. & SHRI VIJAYA KUMAR (ALIAS) VIJAY VASANTH:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has unearthed 8,000 cases of Input Tax Credit (ITC) frauds of Goods and Service Tax (GST) worth Rs. 35,000 crore in a recent nationwide crackdown against unscrupulous entities;
- b) if so, the details thereof;
- c) whether any steps are being taken to recover the amount from the tax evaders;
- d) if so, the details thereof; and
- e) if not, the reasons therefor?

**ANSWER
MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHOUDHARY)**

(a) & (b) Sir, the details of Input Tax Credit [ITC] fraud detected by CGST formations under CBIC for the F.Y 2020-21 & 2021-22 (upto June 2021) are as follows:

Period	No. of Cases	Quantum involved (In Rs. Cr.)
2020-21	7268	31233.40
2021-22 (upto June 2021)	818	4002.42
Total	8086	35235.82

(c), (d) & (e) Necessary steps as mentioned in the GST law are being taken to recover the amount from the tax evaders pertaining to ITC frauds. The details of which are as under:

Period	Recovery (In Rs. Cr.)	No. of SCN(s) issued
2020-21	2231.64	94
2021-22 (upto June 2021)	175.21	19
Total	2406.85	113
